

THE DISTRICT COURT, THALASSERY

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No: B1-7986/2018.

Thalassery - 670101
Dated : 16-08-2019

OFFICIAL MEMORANDUM

Sub : Establishment – Regulation of appointment from Court Keeper / Duffedar to the post of Process Server w.e.f 01-04-2003 – List of eligible employees – Issued – Reg

Read : 1 GO(MS)No. 176/2012/Home dated 06-07-2012.
2 GO(P)No. 103/2017(187)/Fin dated 09-08-2017.
3 GO(P)No. 104/2017(217)/Fin dated 11-08-2017.
4 GO(P)No. 07/2016/Fin dated 20-01-2016.
5 OM No. C1-16614/2018 dated 21-06-2018 of the Hon'ble High Court of Kerala.

As per the Government Order referred 1st the scale of Pay of Process Server has been revised w.e.f. 01-04-2003, assigning a scale of pay above the Court Keeper/ Duffedar and the same has been extended in the 8th 9th and 10th Pay Revisions. In view of the above, the Hon'ble High Court of Kerala as per the reference cited 5th , has instructed that all appointments made from the category of Court Keeper/ Duffedar (Category 1(b)) to the category of Process Server (Category 8) since 01-04-2003 shall be revised and regulated as promotion by invoking the second method of appointment prescribed in the Special Rules for the Kerala Last Grade Service.

Further, it was directed by the Hon'ble High Court that considering the total Cadre strength in the category of Court Keeper/ Duffedar alone, ratio promotion shall be granted to the category of Court Keeper/ Duffedar w.e.f 01-04-2003 in the ratio of 1 : 2 and all ratio promotions in the category of Court Keeper/ Duffedar granted reckoning the posts of Court Keeper/ Duffedar/Process Server as a single unit shall be revised with retrospective effect from 01-04-2003.

The appointment of last Grade servants are hereby regulated in the following manner subject to eligibility.

**Office Attendant → Office Attendant Gr -I → Court Keeper/ Duffedar Grade -II
→ Court Keeper/ Duffedar Grade -I → Process Server**

Therefore the list of employees who are appointed as Court Keeper/ Duffedar Grade -II and Court Keeper/ Duffedar Grade – I w.e.f 01-04-2003 in respect of Civil Judicial District Thalassery is hereby issued and the Presiding Officers of all Courts are hereby directed to take necessary steps to fix the pay of staff of their courts accordingly and to draw and disburse the arrears to the eligible employees.

The following points shall be born in mind fixing the pay of above employees.

1. On their promotion as Court Keeper from the post of Office Attendant Gr -I one advance Increment can be granted in view of Para 43 of 2014 pay Revision Order.
2. On further promotion as Court Keeper Gr -I, pay fixation shall be done as as per Rule 28A KSR Part – I,
3. On further promotion as Process Server, one advance Increment can be granted in view of Para 43 of 2014 pay Revision Order.
4. With this Order, all ratio promotions in the category of Court Keeper/ Duffedar/Process Server reckoning the posts as a single unit w.e.f 01-04-2003 will stand cancelled.
5. On appointment by transfer as Attender Gr – II from the post of Process Server, Pay will be fixed under rule 37 (b) Part -I KSR (ie, the Pay in the post of Attender Grade -II shall be fixed in his Officiating pay in the post of Process Server, if it is a stage in the scale of Pay of Attender Gr -II, or at the next Lower stage, if it is not a stage in the scale of Attender Gr-II and the difference being treated as personal pay to be absorbed in future increase of pay.
6. The employees who got benefits of Process Server Gr – I on or after 01-04-2003 will stand cancelled, as per reference cited 5th above and monetary benefits should be recovered.
7. All Chief Ministerial Officers are directed to be careful while fixing the pay. If any mistakes takes place CMO will be responsible.

Sd/-
DISTRICT JUDGE

Copy to:

1. All Courts in this Civil Judicial District.
2. The Sheristadar, District Court, Thalassery.
- 3 Section A1,A2, B1, B2, Central Nazir, District Court, Thalassery.
4. The File / Stock File / Proceedings File
5. The Secretary, KCJSO, Thalassery.
6. The PA to the District Judge, Thalassery.
7. One Copy for Circulation in the District Court, Thalassery.
8. One copy to the computer server room to upload in the Official web site of Dist. Court, Tly.

BY ORDER

SHERISTADAR

